

[*Translation*]

Losses Incurred by Central Agricultural Farms

6676. SHRI SHOPAT SINGH MAKKASAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Central Agricultural Farms in Suratgarh, Sardargarh and Jaitsar are incurring continuous losses;

(b) if so, the reasons therefor;

(c) whether there are complaints of irregularities in these farms; and

(d) if so, the corrective steps taken in this regard so far?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) The complaints are enquired into the necessary action taken.

[*English*]

Indian Fishermen in Jails in Sri Lanka

6677. SHRI R.N. RAKESH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a number of Indian fishermen are languishing in jails in Sri Lanka.

(b) if so, the details thereof.

(c) since when they are in jails there: and

(d) the steps taken by Government to secure their release?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) No, Sir.

(b) to (d). Does not arise.

Long Term Road Policy

6678. SHRI CHITTA BASU: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal to formulate a long-term road policy; and

(b) if so, the salient features thereof?

MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) and (b). A paper on Transport Policy including development of Roads covering the new orientation to be given is being formulated.

[*Translation*]

Crop Insurance Scheme for Vegetables and Fruits

6679. SH HARISH RAWAT: SHRI KADAMBUR M.R. JANARDHANAN:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether fruit and vegetable crops are not covered under the Comprehensive Crop Insurance Scheme;

(b) if so, the reasons therefor; and

(c) the alternative measures proposed to be taken by Government to protect the fruit and vegetable cultivators from natural calamities?